

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 191 of 2017
& IA NO. 990 OF 2018**

Dated: 28th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Meghalaya Power Transmission Corporation Ltd. ...Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1

Mr. Parinay Deep Shah
Ms. Aradhna Tandon for R-2

ORDER

Learned counsel for respondent No.2 states that Respondent No.2 does not wish to file reply.

List the matter on **07.09.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**